

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-58/1998/2531 /A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C.B. Gogoi,  
District & Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati, the 5<sup>th</sup> June, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJ(S) 2023 dtd 02.06.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 05.06.2021 along with permission to leave the station, with your official vehicle, at your own cost, from the evening of 04.06.2021 till the morning of 07.06.2021, has been granted.

Further, the Addl. District & Sessions Judge, Sonitpur, Tezpur, in his absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

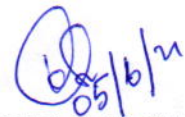
- Sd-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-58/1998/2532 /A, dated 05.06.2021**

Copy to:

1. The Project Manager, Gauhati High Court



**JT.REGISTRAR (VIGILANCE)**